Sub: - DLA unstarred Question No.260 due for answer on 28.03.2025 asked by Sh. Sanjeev Jha.

- May kindly see the PUC which is Vidhan Sabha Question (placed opposite) received from Deputy Secretary (Question Br.), Delhi Legislative Assembly Secretariat, GNCTD, OldSectt. for kind perusal. The Dy. Secretary, Delhi Legislative Assembly has forwarded the above said question asking wherein to furnish requisite reply by one day before from scheduled time along with 100 copies to them and 150 copies for Directorate of Information & Publicity, Delhi.
- In this context, it is submitted that requisite information was asked from the concerned Branches of HQ/Zonal Asstt. Commissioner of F&S through e-mail. It is further submitted that the reply from concerned branches/Zonal Asstt. Commissioner has been received and complied as under:-

<u> </u>		
क्रमांक	以祭	उत्तर
क )	क्या यह सत्य है कि माननीय सुप्रीम कोर्ट के निर्णय के	जी हाँ।
	अनुसार दिल्ली में ई-श्रम कार्ड धारकों के लिए नए राशन	
	कार्ड बनाने का फैसला किया गया था:	
ख)	यदि हाँ, तो बुराड़ी विधानसभा क्षेत्र सर्किल 02 में ऐसे	1287
	कितने आवेदन प्राप्त किए गए:	
ग)	इन प्राप्त आवेदन पर अभी तक क्या कार्यवाही हुई:	1287 आवेदनों में से 585 आवेदनों पर
		कार्यवाही हो चुकी है।
ਬ)	इन प्राप्त हुए आवेदनों में से कितने राशन कार्ड बना दिये	बना दिए गए - 413
	गए तथा कितने अभी पेंडिंग है:	लंबित- 702
ভ)	क्या यह सत्य है कि ई-श्रम कार्ड धारकों के नए राशन कार्ड	यह सत्य नहीं।
	बनाने का फैसला एलोकेशन (Allocation) न आने की	
	वजह से रोक दिया गया है; और	
ਚ)	यदि हाँ, तो यह किस आदेश के तहत हुआ उसका	लागू नहीं।
	विवरण, तथा सरकार इस पर क्या कदम उठा रही है?	

In view of the above, if agreed and approved we may submit the file to Competent Authority for approval/signature please.

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Asstt. Comm. (Coord.)

Spl.CFS, F&S - (in meeting) () www. 13/www

ACS-cum-Commissioner, F&S

Duma 2.03.25

Hon'ble Minister(F&S)

sh. of

## Govt. of National Capital Territory of Delhi Department of Food Supplies and Consumer Affairs K-Block, VikasBhawan, I.P. Estate, New Delhi – 110002 (Coordination Branch)

No. F.3 (128)/DLA/Coord/F&S/2025/ 3 28-329 Dated: 24-3-25

To,

The Dy. Secretary (Question & Committee), Delhi Legislative Assembly, Old Secretariat, Delhi-110054

Sub: -Delhi Legislative Assembly Un-starred Question No. 260 asked by Shri. Sanjeev Jha Hon'ble MLA due for answer on 28/03/2025.

Sir,

With reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

Asstt. Commissioner.

GoordinatioF&Sinch
Food Supplies & Consumer Affairs
Govt, of NCT of Delhi

No. F.3 (128)/DLA/Coord/F&S/2025/328-329

Dated: 243

K-Block, Vikas Bhawan, New Delhi-02

Copy for information to:

The Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred Question of distribution of the House.

## खाद्य संभरण एवं उपभोक्ता कार्य कलाप विभाग राष्ट्रीय राजधानी क्षेत्र , दिल्ली सरकार के – ब्लॉक, विकास भवन, नई दिल्ली

विधान सभा अतारांकित प्र. स. 260

दिनांक: 28.03.2025

प्रश्न कर्ता : श्री संजीव झा

क्रमांक	प्रश्न	उत्तर
क)	क्या यह सत्य है कि माननीय सुप्रीम कोर्ट के निर्णय के	जी हाँ।
	अनुसार दिल्ली में ई-श्रम कार्ड धारकों के लिए नए राशन	31 (11
	कार्ड बनाने का फैसला किया गया था:	
ख)	यदि हाँ, तो बुराड़ी विधानसभा क्षेत्र सर्किल 02 में ऐसे	1287
	कितने आवेदन प्राप्त किए गए:	
ग)	इन प्राप्त आवेदन पर अभी तक क्या कार्यवाही हुई:	1287 आवेदनों में से 585 आवेदनों पर कार्यवाही हो चुकी
		है।
घ)	इन प्राप्त हुए आवेदनों में से कितने राशन कार्ड बना दिये	बना दिए गए - 413
	गए तथा कितने अभी पेंडिंग है:	लंबित– 702
ड)	क्या यह सत्य है कि ई-श्रम कार्ड धारकों के नए राशन	यह सत्य नहीं।
	कार्ड बनाने का फैसला एलोकेशन (Allocation) न	
	आने की वजह से रोक दिया गया है; और	,
च)	यदि हाँ, तो यह किस आदेश के तहत हुआ उसका	लागू नहीं।
	विवरण, तथा सरकार इस पर क्या कदम उठा रही है?	

Asstt. Commissioner (F&S)

Coordination Branch

Coordination Branch

Supplies & Consumer Affairs

Govt. of NCT of Delhi

Govt. of NCT of Delhi

K. Block, Vikas Bhawan, New Delhi-02